

(c) Clay occurrence near Nelivada are estimated to contain an inferred reserve of 4.5 million tonne. Other mineral occurrences excepting building stone are not of much economic significance.

(d) No mineral survey is contemplated in the district during field season 1991-92.

Proposal to Restructure Airlines

1991 SHRI ANAND RATNA MAURYA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government propose to set up a Committee to restructure the airlines, and

(b) if so, the details of the changes proposed to be made?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b) A High Powered Committee, under the Chairmanship of Secretary Civil Aviation has already been set up to work out detailed modalities and oversee the implementation of the decision on restructuring of Air Corporations.

[*Translation*]

Setting up of Doordarshan Centres in Sawai Madhopur and Bharatpur District of Rajasthan

1992 SHRIMATI KRISHNENDRA KOUR (DEEPA) Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether any decision has been taken by the Government to set up Doordarshan centres in Sawai Madhopur and Bharatpur districts of Rajasthan

(b) if so, the reasons for delay in its execution;

(c) by when these centres are likely to start functioning, and

(d) the amount sanctioned for the constitution and operation of these Centres?

THE DEPUTY MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) (a) Whereas there is no scheme to set up an additional TV transmitter in Bharatpur district, a low power TV transmitter is envisaged to be set up at Gangapur in Sawai Madhopur district of Rajasthan

(b) and (c) As per present indications, the low power TV transmitter under implementation at Gangapur is expected to be commissioned by the end of 1992

(d) The estimated capital expenditure and Revenue non-recurring expenditure of the project relating to establishment of a low power TV transmitter at Gangapur is Rs 101.34 lakhs and Rs 12.85 lakhs respectively

[*English*]

Staff of Indian Airlines at Chittagong and Kabul

1993 SHRIMATI GEETA MUKHERJEE Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether Chittagong (Bangladesh) had remained off the Indian Airlines map for over one year but the entire Indian Airlines staff remained stationed there enjoying allowance,

(b) if so, the details thereof and the reasons therefor,

(c) whether flights to Kabul are operated by Aeroflot, but the Indian Airlines has posted full strength of staff at Kabul; and

(d) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Indian Airlines operations to Chittagong remained suspended for a period of 11 months from Jan. to Nov., 1991. Since the sales were continuing at Chittagong Office, Indian Airlines had to keep one officer posted there to do this work.

(c) and (d). Aeroflot does not operate from India to Kabul. However, Indian Airlines is operating twice a week service (one passenger flight and the other a freighter flight) between Delhi and Kabul. Since there has not been any reduction in the activities at Kabul station, Indian Airlines has a full complement of staff posted there.

[*Translation*]

Disparity in Post Offices in Bihar

1994. SHRIMATI GIRIJA DEVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria for setting up of a post office;

(b) whether the number of post offices in Bihar is very low as compared to many other States of the country; and

(c) if so, the reasons therefor and the action being taken by the Government to remove the disparity?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The criteria for setting up of post office is given in the Statement attached.

(b) No Sir. The number of post offices in Bihar is more than those 20 of other States and 7 Union Territories in the country. In fact, the number of the post offices in Bihar is only less than that obtaining in 4 States namely, Uttar Pradesh, Maharashtra, Andhra Pradesh and Tamil Nadu.

(c) Question does not arise.

STATEMENT

Criteria/Norms fixed for opening new post offices in rural areas. (effective from 1.4.91).

The following norms for opening branch post offices effective from 1.4.1991 have been adopted.

(i) *Population:-*

(a) *In rural areas:*

3000 population in a group of villages (including the PPO villages).

(b) *In the hilly, tribal, desert and Inaccessible areas:-*

500 population in an individual village or 1000 population in a group of villages.

(ii) *Distance:-*

(a) *In normal areas:-*

The minimum distance from the nearest existing post office will be 3 kms.

(b) *In hilly, tribal desert and Inaccessible areas:-*

The distance limit will be the same as above except that in hilly areas, the minimum distance limit can be relaxed by the Directorate in cases where such relaxation is warranted by special cir-